

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-01-2021 AT 10.45 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/482/2020  
NAME OF THE PETITIONER(S) : BEACON TRUSTEESHIP LTD  
NAME OF THE RESPONDENT(S) : S.VISWANATHAN (PRINTERS & PUBLISHERS) PVT LTD,  
UNDER SECTION : 7 RULE 4 OF IBC, 2016

**ORDER**

Counsel for the Applicant is represented by Ld. Senior Counsel Mr. P.H. Arvindh Pandian. There is no representation for the Respondents.

The Applicant shall take notice to all the Respondents by way of Speed Post and also by way of e-mail and file Affidavit of Service.

List the matter on **09.02.2021** for Affidavit of Service, appearance of the Respondents and for hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs